

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.10
C.P. (IB) No.174/BB/2023

IN THE MATTER OF:

M/s. Four Flavours

... Petitioner

Order under Section 10 of I & B Code, 2016

Order delivered on 09.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Ricab Chand
For Creditor : Shri Karthikeyan

ORDER

1. Heard the Ld. Counsel for the Petitioner and Ld. Counsel for Creditor.
2. The Counsel for the Creditor stated that the objections has been filed on 18.06.2024. However, the same is not found in the file. Registry is directed to verify and place the same on record.
3. List the matter for hearing on **31.07.2024.**

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)